NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/518/ (IB)/2017

NAME OF THE PETITIONER(S)

: POLARIS BANYAN HOLDING PVT LTD

NAME OF THE RESPONDENT(S)

: AUROMED HOLDINGS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

For Respondent

T. K. Bhas Kay V.M. Kannen

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that the senior counsel could not attend before the Tribunal today as he is indisposed. Both the counsel stated that the matter is almost settled between the parties and prayed time for making submissions in regard to the final outcome of the settlement talks. Time extended at request. Put up on 29.11.2017 at 10.30 A.M.

-sel-

K Anantha Padmanabha Swamy Member (Judicial)